

**Government of India  
Ministry of Consumer Affairs, Food and Public Distribution  
Department of Consumer Affairs**

**LOK SABHA  
UNSTARRED QUESTION NO. 6058 (OIH)  
TO BE ANSWERED ON 01.04.2026**

**REPAIR AND RENOVATION OF BUILDINGS OF CONSUMER COMMISSIONS**

6058 DR. SAMBIT PATRA  
(OIH)

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION** be pleased to state:

- (a) the total funds allocated by the Government for the construction, repair and maintenance of State Consumer Disputes Redressal Commissions and District Consumer Commission buildings during the last three years, State-wise;
- (b) whether the Government provides financial assistance for the procurement of non-building assets to the State Consumer Commissions and if so, the details of the assistance provided during the last three years, State-wise;
- (c) whether the Government has received any specific proposal from the Government of Odisha for the repair and renovation of buildings of Consumer Commissions located in the State and if so, the details of the action taken thereon; and
- (d) whether the Government has received any proposal from the Government of Odisha for the establishment/renovation of Mediation Cells and the procurements of non-building assets for the same and if so, the action under consideration of the Government in this regard?

**ANSWER**

**THE MINISTER OF STATE  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
(SHRI B.L. VERMA)**

(a) to (d) : The responsibility for establishment of Consumer Commissions in the States as well as providing all necessary infrastructure for their effective functioning rests with the State Governments. However, the Central Government has been extending financial assistance under the Strengthening of Consumer Commissions (SCC) Scheme to the State Governments to meet the gaps in resources for ensuring a basic minimum infrastructure (both building and non-building) required for the effective functioning of the Consumer Commissions.

Under the SCC scheme, the Central Government's assistance for building purposes, is limited to creation of built up area of 5,000 square feet in respect of a District Commission building and 11,000 square feet in respect of a State Commission building, which include 1000 square ft. for construction of a Mediation Centre (both for State Commission and District Commission) and the Central Government's assistance is admissible at the rate of ₹ 2500/- per square feet subject to ceilings of built up area.

Assistance for non-building assets is released within the overall cost ceiling of Rs. 25.00 lakh in respect of a State Commission and Rs. 10.00 lakh in respect of a District Commission, irrespective of the location of the Consumer Commission.

Funds under the said scheme are released to States/U.Ts on the basis of proposals received from respective states/U.Ts complying with all the pre-requisites as laid down in the scheme guidelines. The details of funds released under the SCC scheme (for building and non-building purpose) during the last 3 years (State-wise) are at **Annexure**.

As on date, ₹856.76 lakh has been released to the State of Odisha since 1995 for strengthening infrastructure of Consumer Commissions. Out of this, Utilization Certificates (UCs) amounting to ₹19.59 lakh are pending against earlier releases. As per extant financial rules, release of further funds under the Scheme is contingent upon receipt of pending Utilization Certificates.

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**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 6058 TO BE ANSWERED ON 01.04.2026 REGARDING REPAIR AND RENOVATION OF BUILDINGS OF CONSUMER COMMISSIONS.**

(₹ in lakh)

Sl.No.	State/UT	2022-23	2023-24	2024-25	Total Funds Released
1	Arunachal Pradesh	150.00		35.00	185.00
2	Assam	22.08			22.08
3	Chhattisgarh			125.00	125.00
4	Goa			45.00	45.00
5	Gujarat			238.98	238.98
6	Himachal Pradesh		65.00	21.37	86.37
7	Madhya Pradesh		95.96		95.96
8	Meghalaya	3.16	141.84		145.00
9	Punjab		175.00		175.00
10	Sikkim	42.84	22.16		65.00
11	Tamil Nadu	97.92			97.92
12	Tripura			65.00	65.00
13	Uttar Pradesh			124.65	124.65
14	Ladakh			45.00	45.00
<b>Total</b>		<b>316.00</b>	<b>499.96</b>	<b>700.00</b>	<b>1515.96</b>

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